

ऑर्डर पत्र
ORDER SHEET

बरील
नियम बाबत रजिस्टर मे सं०

64. Cc4/87

No.	Reference Application	Regulator
	Approval	

अपील न्यायालय
Appellate Tribunal

वर्गीयता
आवेदन

Appellans
Appellans

नरीसिंही
बावईदक दादा

Appellant
Applicant

प्रत्यक्षी द्वारा
Rajasthan

कनाम

—

7

Responding

आदेश की क्रम संख्या
तारीख
Serial number of
order and date

संक्षिप्त आदेश, निर्देश देने हुए, यदि आवश्यक हो
Brief order, mentioning reference, if necessary

पाठन के लिये ठीक और पाठन करने की तारीख
How compiled with and date of compilation

14887

Hon. D. S. Misra - An
Hon. C. S. Sharan - Im

The applicant is not present and has sent an application by post to withdraw his case stating that notice of his termination has been withdrawn and he still continues to be in service. Sri Ashok Mohiley has filed his reply stating the same fact ^{being} ~~is~~ is, therefore, no need to proceed ^{further} in this case. ~~case~~ ~~fact~~. The case is accordingly dismissed as not present.

9522
25/8

AM

3.
Fr